

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 103**

**IA(I.B.C)/ 1171(CH) 2024**

**CP (IB) No. 78/Chd/J&K /2019  
(Restored on 13/06/23)**

**IN THE MATTER OF:-**

Jammu & Kashmir Bank Ltd.

...Petitioner

Versus

Basantar Breweries Pvt. Ltd.

...Respondent

**Under Section: 7, IBC 2016 and Rule 11 of NCLT, 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 18.07.2024.

Tanvi  
14.05.2024

Sd/-  
Court Officer